

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 25144/2019

(Arising out of impugned final judgment and order dated 28-03-2019 in WB No. 21236/1990 passed by the High Court of Judicature at Allahabad)

MUNNI DEVI (DEAD) THR. LR & ORS.

Petitioner(s)

VERSUS

RADHEY SHYAM & ORS.

Respondent(s)

(IA No. 154993/2019 - EXEMPTION FROM FILING O.T.)

Date : 24-02-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Rameshwar Prasad Goyal, AOR
Mr. S.r.singh, Sr. Adv.
Mr. Anurag Tomar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

List on 03.03.2023.

(NITIN TALREJA)
COURT MASTER (SH)

(KAMLESH RAWAT)
COURT MASTER (NSH)